

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.447/99

Wednesday, this the 30th day of June, 1999.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Sudheesh.S.
Thekkinezhath House,
Cherai.P.O.
PIN:683 514.

- Applicant

By Advocate Mr K.G.Anil Babu

VS

The Assistant Superintendent of Post Offices,
Ernakulam Sub Division,
Kochi-24. - Respondent

By Advocate Mr Govindh K Bharathan, SCGSC

The application having been heard on 30.6.99, the Tribunal on the same day delivered the following:

O R D E R

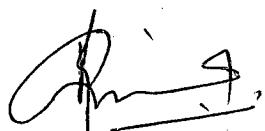
HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The prayer in the O.A. is to issue a direction directing the respondent to consider the candidature of the applicant for selection for regular appointment to the post of Extra Departmental Delivery Agent, Vallarpadam Post Office along with the candidates sponsored by the Employment Exchange. By an interim order dated 19.4.99, the Tribunal had directed that the applicant shall also be provisionally permitted to appear for the interview scheduled to be held on 21.4.99.

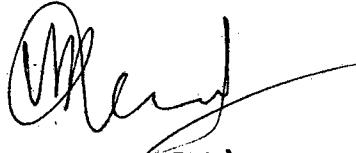
2. When the matter came up for hearing, learned counsel for the respondent states that the respondent has considered the

candidature of the applicant though his name was not sponsored by the Employment Exchange and that the respondent does not wish to contest his claim for consideration. As the relief prayed for in this application has already been granted, we close this application without any further direction.

Dated, the 30th of June, 1999.



(G. RAMAKRISHNAN)
ADMINISTRATIVE MEMBER



(A.V. HARIDASAN)
VICE CHAIRMAN

trs/30699